

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/3920 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D.Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>1<sup>st</sup> Sept.</sup> August, 2021.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/6076/2021 Dated 31<sup>st</sup> August, 2021.

Sir,  
With reference to the above, I am directed to inform you that your prayer for casual leave on 31.08.2021, has been granted.

Yours faithfully,

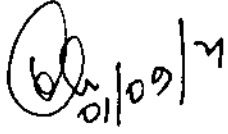
Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2001/3921 /A, dated 1.9.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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